

HIGH COURT OF UTTARANCHAL AT NAINITAL.
NOTIFICATION

No. 212 /UHC /Admn. - A-/2004 dated January 3, 2005.

Pursuant to the Government Notification No.219-Ek (1)/XXXVI (1) (Nyaya Anubhag/2004, dated 17.12.2004, Sri Alok Verma, Addl. District & Sessions Judge/ III F.T.C., Dehradun is conferred powers U/S 21' of the General Clauses Act, 1904, read with Section 5(2) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 and Section 86 of the U.P. Re-organization Act, 2000 (Act No. 29 of 2000) to preside over the Special Court at Hardwar, in addition to his own duties.

By Order of the Court,

Sd/-

(V.K.Maheshwari)
Registrar General.